

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 610**  
**IB-686/ND/2023**

**IN THE MATTER OF:**  
**Bank of Maharashtra**

**...PETITIONER**

**Vs.**

**Mr. Ravinder Pal Singh**

**...RESPONDENT**

**Section**  
**U/s 95(1) of IBC, 2016**

**Order delivered on 03.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant:** Adv. Rebecca Mishra

**For the Respondent**

**:**

**ORDER**

Ld. Counsel on behalf of the Petitioner is present and they have submitted that they have filed an application seeking certain rectification in order dated 12.02.2024, however the same is not listed today. List the matter on **07.08.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**